

the net expenditure, i.e., cost less income, cannot be readily ascertained at this stage. A sum of Rs. 42,100/- which was fully utilised, was given to the U. P. Postal Circle for opening of post offices in 1952-53.

(b) The number of Post Offices to be opened in conformity with the policy announced by the Government in the House on 28-3-1953 will be worked out. The indication of the exact number cannot be given at present.

**INDIAN COUNCIL OF AGRICULTURAL RESEARCH
(EXTENSION PROGRAMME)**

851. Shri B. K. Das: Will the Minister of Food and Agriculture be pleased to state:

(a) the details of the extension programme carried out by the Indian Council of Agricultural Research during the year 1952;

(b) the machinery set up for the purpose; and

(c) the expenditure incurred by Government for the work?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) (i) 15 pilot development projects;

(ii) 21 extension training centres; and

(iii) 3 extension wings to three agricultural colleges have been sanctioned.

(b) An Agricultural Extension Commissioner with a nucleus staff has been appointed at the Centre. A Deputy/Joint Director of Extension with some staff has been appointed to be in overall charge of extension work in most of the States. Extension Boards at State, District and Tehsil levels have also been set up in certain States.

(c) Expenditure incurred at Central headquarters (including the Nilokheri Training Centre run directly by the Govt. of India) is Rs. 1,05,770/- upto February, 1953. Figures of expenditure incurred in the States are not available.

MEDICAL INSTITUTIONS (AID)

852. Shri M. L. Dwivedi: Will the Minister of Health be pleased to place on the Table of the House a statement showing the list of private institutions, hospitals and dispensaries to which Central aid, assistance, grant or loan is given in a recurring or non-recurring way, with the amounts of money given in each case?

The Minister of Health (Rajkumari Amrit Kaur): A statement containing the information for the year 1952-53 is placed on the Table of the House. [See Appendix VIII, annexure No. 11.]

RELEASE OF SUGAR

853. Dr. Ram Subhag Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether the entire balance of controlled sugar of 1951-52 with the sugar mills as on the 1st December, 1952, has been released for sale; and

(b) if so, what quantity of sugar has already been sold and despatched upto the 31st March, 1953, out of the total quantity released?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes.

(b) The total controlled stocks of 1951-52 sugar with the sugar mills on 1st December, 1952, were 4.08 lakh tons. Out of this quantity, 3.98 lakh tons had been sold and 3.65 lakh tons despatched by 22nd March, 1953.

TELEPHONE NUMBER '94'

**854. { Sardar Hukam Singh:
Shri Bahadur Singh:**

(a) Will the Minister of Communications be pleased to state whether calls to Telephone Number '94' (Time) in Delhi are metered now?

(b) If so, when was it done?

(c) What numbers are not metered?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

(b) In September, 1952.

(c) 90 — Trunk booking.

91 — Trunk enquiries.

98 — Complaints.

99 — Local enquiries.

**QUARTERS FOR STAFF AT CHITTARANJAN
LOCOMOTIVE WORKS**

855. Shri Jajware: (a) Will the Minister of Railways be pleased to state whether all the staff at the Chittaranjan Locomotive Works have been provided with quarters?

(b) If not, what is the percentage of staff who have not been provided with quarters?

(c) When will they be provided with quarters?

(d) Have quarters been allotted according to a set-standard?

(e) What are the percentages of deduction of salaries for house-rents from employees drawing:—

- (i) under Rs. 100 only;
- (ii) Rs. 100 to Rs. 200 only;
- (iii) Rs. 200 to Rs. 400 only;
- (iv) Rs. 400 to Rs. 700 only; and
- (v) Rs. 700 upwards?

(f) Are quarters allotted to the above groups in conformity with more or less the percentage of deduction made?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) The reply is in the negative.

(b) 28.2 per cent. as on 31-1-1953.

(c) It is not proposed to provide quarters individually to all unskilled and semi-skilled staff

(d) Generally yes.

(e) The assessed rent of a quarter is realised from staff falling under the different pay-ranges provided with Railway quarters subject to a maximum of 10 per cent. of emoluments, except from those who are eligible for rent-free quarters in accordance with the rules.

(f) Generally the type of quarters allotted to the staff are in conformity with their eligibility for the same on the basis of their pay.

WARDHA VALLEY COAL MINES

856. Shri Vittal Rao: Will the Minister of Labour be pleased to state:

(a) the number of workers of Wardha Valley Coal Mines living in quarters;

(b) the number living in huts at these mines;

(c) when the various companies at these mines will construct houses for all the workers;

(d) the amount of subsidy given to these mine-owners for constructing houses since 1948;

(e) what is the amount standing to the credit of "Housing" in the Labour Welfare Fund; and

(f) whether there is any representative of the workers of these collieries on the Central Labour Welfare Fund Advisory Committee?

The Deputy Minister of Labour (Shri Abid Ali): (a) 1.038.

(b) 2.289.

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(c) It is understood that at present no colliery company has any scheme in hand for constructing houses for all the workers.

(d) Nil.

(e) Rs. 2,10,000 on the 1st April 1952 for the Chanda Coalfields.

(f) Amongst the six members on the Committee representing the interests of the workers, one belongs to Madhya Pradesh.

NEW TELEGRAPH OFFICES IN BIHAR

857. Shri L. N. Mishra: (a) Will the Minister of Communications be pleased to state the recurring and non-recurring cost of opening new Telegraph offices at Ganpatganj, Pratapganj, Raghopore and Basanpatty in Bihar?

(b) Is there any proposal to open some new Telegraph offices on this line during the year 1953-54?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) The non-recurring and recurring cost of opening the four Telegraph offices are as follows:—

	Non-Recurring	Recurring
Ganpatganj ..	77,240	7,999
Pratapganj ..	25,156	3,274
Raghopore ..	655	814
Basanpatty ..	12,246	2,659

(b) Yes. A proposal for opening a Telegraph office at Tribeniganj is being examined.

IMPORT OF RICE FROM NEPAL

858. Shri H. S. Prasad: Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of rice that has come to India from Nepal during the years 1951-52 and 1952-53;

(b) the quantity of rice which will be exported from Nepal to India during the year 1953-54; and

(c) the methods that Government propose to adopt for getting rice from Nepal during the year 1953-54?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) to (c). As the movement of rice from Nepal to India is not on a Government-to-Government account the information regarding the exact quantity of rice imported from Nepal into India by trade is not available. For the year 1953-54 also, there is no reason to think that the policy will be different.